

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1434  
ANSWERED ON:24.07.2002  
CHECK ON CORRUPTION  
SAMUDRALA VENUGOPAL CHARY

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) whether the Central Vigilance Commissioner has suggested the need for a strong mechanism in every department and institution to check corruption; and

(b) if so, the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINIS PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND M OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE. (SMT.VASUNDHARA RAJE)

(a)&(b): There already exists a mechanism in each and every Government Department and Institution to check corruption. The suggestions given by the Central Vigilance Commissioner in this regard from time to time are also taken into account in strengthening and improving the system. The Secretary of each of the Government Ministry/Department assisted by Chief Vigilance Officer is primarily responsible to ensure probity and integrity in the concerned Department.